

## CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

## ORDER SHEET

COURT NO.: 1 26/07/2019

O.A./260/485/2019 DEVENDER KUMAR ARORA

-V/S-

AVIATION RESEARCH CENTER

ITEM NO: 19

FOR APPLICANTS(S) Adv. : Mr.S.K.Ojha

FOR RESPONDENTS(S) Adv.: Mr.S.B.Mohanty

Notes of The	Order of The Tribunal
Registry	Heard learned counsel for the applicant. Mr.S.B.Mohanty, learned counsel appeared on behalf of the respondents and was heard.  The grievance of the applicant is that although he was recruited in BSF in the year 2009 and subsequently selected for ARC in 2013, but one of the condition of appointment in ARC as stated in Annexure A/3 is that the seniority in BSF will be retained. However, in the final gradation list circulated at Annexure A/7, his seniority has been taken to be 2011-12 and being aggrieved, he has filed a representation dated 2.1.2018 (Annexure A/9) which is pending. The applicant has further submitted a representation at Annexure A/10 to Respondent No.2 to consider his case.

Learned counsel for the respondents submitted that he has no instruction whether the said representations are still pending and requested for some time for the same.

In view of the above submissions, the OA is disposed of at this stage without expressing any opinion on the merit of the case, with a direction to the respondent No.2 to consider the representation the of applicant (Annexure A/10), if pending as on date and pass a speaking and reasoned order as per law, copy of which will be communicated to the applicant within three months from the date of receipt of the copy of this order. The applicant will have liberty to send the copy of this order along with the paper book of this OA to the respondent No.2.

There will be no order as to costs.

Copy of this order be handed over to both the learned counsels.

( SWARUP KUMAR MISHRA) MEMBER (J) ( GOKUL CHANDRA PATI) MEMBER (A)

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